## Amending provisions for recruitment rules of KVS and NVS

4636. SHRI ABDUL GAIYUR QURESHI:

SHRI GAYA SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the provisions which regulate amendments in recruitment rules relating to posts of Commissioner, Jt. Commissioner (Admn.) and Director, Jt. Director (Admn.) of Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti, respectively;
  - (b) whether these recruitment rules have, of late, been amended; and
  - (c) if so, the details of amendments made?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Recruitment Rules for the posts of Commissioner (KVS), Director (NVS) and Joint Director (Admn.), NVS are framed with the approval of the Government of India and are filled up with the approval of Appointment Committee of Cabinet. Recruitment Rules for the post of Joint Commissioner (Admn.) KVS are framed with the approval of the BOG of the KVS.

(b) and (c) The matter is under consideration of the Government.

## **Secondary Level Education**

†4637. SHRI KAPIL SIBAL:

SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the year 2020 has been fixed by Government as deadline for making necessary arrangement to provide secondary level education to all in the country;
  - (b) if not, the facts in this regard;
- (c) whether Government have made any assessment with regard to requirement of secondary schools in the country at that time;

<sup>†</sup>Original notice of the question was received in Hindi.